

**HIGH COURT FOR THE STATE OF TELANGANA AT
HYDERABAD**

High Court for the State of Telangana at Hyderabad - District Judges (Entry Level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 50% quota for the year, 2026 - **NOTIFIED.**

ROC.NO.1567/2026-B.SPL.

NOTIFICATION NO. 272 -B.SPL.,

DATED: 02.04.2026.

1. Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).
2. G.O.Ms.No.93, General Administration (J&RA) Department, dated 06.11.2025.

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It is hereby informed that there are **NIL** vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 50% quota for the year, 2026.


**REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)
High Court for the
State of Telangana**